	West Tripura District			
	Court- wise and Station-wise pendency of Civil and Criminal C	ases as o	n 31.08.202	5
	Court- wise pendency of Cases as on 31.08.2	2025		
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Agartala	865	522	1387
2	Sri Surya Deo Singh, Addl.District & Sessions Judge, Agartala, (Court No.2)	856	594	1450
3	Sri Sunil Kumar Singh, Addl.District & Sessions Judge,(Court No. 3),Agartala (EXCL. POCSO)	0	95	95
4	Sri Dharmendu Das, Addl.District & Sessions Judge, (Court No. 4), Agartala	679	598	1277
5	Sri Purandar Prasad Paul, Addl.District & Sessions Judge, (Court No. 5), Agartala (FTSC)	411	335	746
6	Smt. Sharmistha Mukherjee, Special Judge (CBI) Court, Agartala.	0	40	40
7	Sri Hrishikesh Chakrabarti, Judge, Family Court, Agartala	553	411	964
8	Sri Uttam Hrishi Das, Addl.Judge, Family Court, Agartala.	452	398	850
9	Sri Subhadeep Saha, Civil Judge (Senior Division), (Court No.1), Agartala	704	0	704
10	Sri Satyajit Das, Civil Judge (Senior Division), (Court No.2), Agartala	932	0	932
11	Sri Saikat Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	306	1390	1696
12	Smti. Yashvi Taneja, Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	127	2105	2232
13	Sri Piyush Priyadershi, Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala	229	762	991
14	Smt. Debjani Majumder, Civil Judge (Jr.Div.)-cum-JM., First Class, (Court No.2), Agartala.	142	751	893
15	Sri Abhijit Adhikari, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 1), Agartala	45	3933	3978
16	Smt. Swastika Das, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Agartala	19	849	868
17	Smt. Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 3), Agartala	40	818	858
18	JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala (vacant) charge remains with Sri Abhijit Adhikari , JM, First Class-cum-Cvil Judge, (Jr.Div), Court No.1, Agartala, West Tripura.	23	957	980
19	Md. Farhad Islam, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala (FTC)	37	991	1028
20	JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala (FTC) (Vacant), Charge remains with Smt. Swastika Das, JM, First Class-cum-CJ (Jr. Division), Court No.2, Agartala, West Tripura	37	779	816
21	Sri Bikash Debbarma, SDJM-cum-Civil Judge (Jr.Division), Mohanpur, West Tripura	21	346	367
22	Smti. Baishali Chowdhury Civil Judge (Jr.Division)-cum-JM, First Class, Mohanpur, West Tripura	40	264	304
	Total	6518	16938	23456
	Station-wise pendency of Cases as on 31.0		Ι .	1
SI. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	5452	15519	20971
2	Mohanpur	61	610	671
	Total	5513	16129	21642
2	Family Court, Agartala	553	411	964
3	Addl. Judge, Family Court, Agartala	452	398	850
	Total	1005	809	1814
	Grand Total	6518	16938	23456

	Gomati District				
(Court- wise and Station-wise pendency of Civil and Criminal	Cases as	on 31.08.2	025	
	Court- wise pendency of Cases as on 31.08	3.2025	ı		
SI. No.	Name and Desigantion of the Officer	Civil	Criminal	Total	
1	District and Sessions Judge, Udaipur(Vacant) Charge remains with Sri Sumit Debnath , ADJ, Gomati	197	236	433	
2	Sri Sumit Debnath , Addl. District and Sessions Judge, Udaipur	184	192	376	
3	Sri Debashis Kar, Judge, Family Court, Udaipur	169	190	359	
4	Sri Sarbajeet Choudhury Civil Judge (Senior Division), Udaipur	343	0	343	
5	Smt. Chhandita Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	111	602	713	
6	Sri Samuel Molsom Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur	33	748	781	
7	Sri Kaushik Bhattacharjee, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	6	645	651	
8	Smt Mohona Deb, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	13	589	602	
9	Sri Ayan Chowdhury, SDJM-cum-Civil Judge (Jr. Div), Amarpur	8	460	468	
10	Smt. Debanjana Bhattacharjee, Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	3	583	586	
	Total	1067	4245	5312	
	Station-wise pendency of Cases as on 31.0	8.2025			
SI. No.	Name of the Station	Civil	Criminal	Total	
1	Udaipur	887	3012	3899	
2	Amarpur	11	1043	1054	
	Total	898	4055	4953	
3	Family Court, Udaipur	169	190	359	
	Grand Total	1067	4245	5312	

South Ti	ripura	District
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Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2025

Court- wise pendency of Cases as on 31.08.2025

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SI. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gobinda Das, District & Sessions Judge, Belonia	162	101	263
2	Sri Motom Debbarma, Addl.District & Sessions Judge, Belonia	122	69	191
3	Sri Ramdas Chattopadhyay Judge, Family Court, Belonia	170	91	261
4	Sri Rahul Roy, Civil Judge (Senior Division), Belonia	111	0	111
5	Sri Dulal Kanti Sukla Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	57	1638	1695
6	Sri Aritra Das, Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	116	1403	1519
7	Smt. Chirasmita Chakraborty, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	24	973	997
8	Sri Anshuman Chowdhury, Addl.District & Sessions Judge, Sabroom	108	59	167
9	Sri NR Rakesh Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	13	816	829
10	Smt. Rupasree Deb, Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	55	695	750
	Total	938	5845	6783
	Station-wise pendency of Cases as on 31.0	8.2025		
SI. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	592	4184	4776
2	Sabroom	176	1570	1746
	Total	768	5754	6522
3	Family Court, Belonia	170	91	261
	Grand Total	938	5845	6783

	Unakoti District						
(Court- wise and Station-wise pendency of Civil and Criminal	Cases as	on 31.08.2	025			
	Court- wise pendency of Cases as on 31.08	3.2025					
SI. No. Name and Designation of the Officer Civil Criminal							
1	Smt. Sudipta Choudhury, District and Sessions Judge, Kailashahar	177	206	383			
2	Sri Amrendra Kumar Singh, Additional District and Sessions Judge, Kailashahar (FTSC)	46	41	87			
3	Sri Yoginder Pal, Judge, Family Court, Kailashahar	181	434	615			
4	Smt. Ishika Dan, Civil Judge (Senior Division), Kailashahar	330	0	330			
5	Smt. Jumili Debbarma, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Kailashahar	101	415	516			
6	Smt. Ranjabati Roy, Civil Judge (Jr. Div)-cum- JM., First Class, Kailashahar	192	773	965			
7	Smt. Susmita Das, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.1), Kailashahar	62	874	936			
8	Sri Biswatosh Dhar JM., First Class-cum-Civil Judge (Jr. Div.), (Court No.2), Kailashahar	63	413	476			
	Total	1152	3156	4308			
	Station-wise pendency of Cases as on 31.0	8.2025					
SI. No.	Name of the Station	Civil	Criminal	Total			
1	Kailashahar	971	2722	3693			
	Total 971 2722 3693						

Family Court , Kailashahar

Grand Total

	North Tripura District				
(Court- wise and Station-wise pendency of Civil and Criminal	Cases as	on 31.08.2	025	
	Court- wise pendency of Cases as on 31.08	3.2025			
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total	
1	Sri Angshuman Debbarma, District and Sessions Judge, Dharmanagar	331	292	623	
2	Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar	212	286	498	
3	Sri Prakash Kumar, Judge, Family Court, Dharmanagar	196	124	320	
4	Sri Ramayangshu Shekhar Bhattacharya Civil Judge (Senior Division), Dharmanagar	331	0	331	
5	Smti. Debleena Kilikdar Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	160	909	1069	
6	Smt. Aparajita Singha, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	302	1185	1487	
7	Sri Abhijit Deb JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	132	1184	1316	
8	Ali Haydar Khan SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	458	460	
9	Sri Sumir Bag, Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	9	414	423	
	Total	1675	4852	6527	
	Station-wise pendency of Cases as on 31.0	8.2025			
SI. No.	Name of the Station	Civil	Criminal	Total	
1	Dharmanagar	1468	3856	5324	
2	Kanchanpur	11	872	883	
	Total 1479 4728 6207				
3	Family Court, Dharmanagar	196	124	320	
	Grand Total	1675	4852	6527	

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2025

Court- wise pendency of Cases as on 31.08.2025

SI. No.	Name and Designation of the Officer	Civil	Criminal	Total		
1	Smti. Sankari Das, District & Sessions Judge, Sonamura	224	521	745		
2	Sri Ravi Dahiya, Judge, Family Court, Sonamura	59	86	145		
3	Smti. Hena Begam Civil Judge (Senior Division), Sonamura	162	0	162		
4	Smti. Tanusree Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	79	746	825		
5	Sri Anirban Senapati Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	25	802	827		
6	Smt. Reena Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	19	695	714		
7	Sri Subhra Nath, Additional District & Sessions Judge, Bishalgarh	246	294	540		
8	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	33	2236	2269		
9	Smt. Papri Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	95	2429	2524		
	Total	942	7809	8751		
	Station-wise pendency of Cases as on 31.08.2025					

SI. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	509	2764	3273
2	Bishalgarh	374	4959	5333
	Total	883	7723	8606
3	Family Court , Sonamura	59	86	145
	Grand Total	942	7809	8751

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	Khowai District								
(Court- wise and Station-wise pendency of Civil and Criminal	Cases as	on 31.08.2	025					
	Court- wise pendency of Cases as on 31.08	3.2025							
SI. No.	I. No. Name and Designation of the Officer Civil Criminal								
1	Sri Veda Pratim Debbarma, District and Sessions Judge, Khowai,	106	188	294					
2	Sri Manabendra Debbarma, Addl.District & Sessions Judge, Khowai	85	185	270					
3	Sri Arindam Paul, Judge, Family Court, Khowai	48	51	99					
4	Sri Ramanuj Bhattacharjee, Civil Judge (Senior Division), Khowai	140	0	140					
5	Smt. Mitra Das, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	42	1190	1232					
6	Smt. Madhumita Pal, Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	33	774	807					
7	Smt. Purabi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	19	765	784					
	Total	473	3153	3626					
	Station-wise pendency of Cases as on 31.08.2025								
SI. No.	Name of the Station	Civil	Criminal	Total					
1	Khowai	425	3102	3527					
	Total	425	3102	3527					
2	Judge, Family Court, Khowai	48	51	99					

3153

3626

473

Grand Total

	Dhalai Diatriat						
(Dhalai District Court- wise and Station-wise pendency of Civil and Criminal	Cases as	on 31.08.2	2025			
	Court- wise pendency of Cases as on 31.08						
SI. No.	SI. No. Name and Designation of the Officer Civil Criminal						
1	Sri Dhiman Debbarma, District and Sessions Judge, Ambassa	41	118	159			
2	Sri Tapan Debbarma Additional District and Sessions Judge, Ambassa	45	116	161			
3	Judge, Family Court, Ambassa (Vacant), Charge remains with Sri Dhiman Debbarma, District Judge, Dhalai District, Ambassa	21	23	44			
4	Sri Sushanta Debbarma, Civil Judge (Senior Division), Ambassa	72	0	72			
5	Sri Divya Prakash Mishra, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	25	360	385			
6	Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa (Vacant) Charge remains with Sri Divya Prakash Mishra	7	272	279			
7	Sri Soumyo Bikash Das Additional District & Sessions Judge, Kamalpur	90	87	177			
8	Smt. Madhumita Biswas, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	17	557	574			
9	Sri Jogodottam Chatterjee, Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur	70	554	624			
10	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	19	698	717			
11	Sri Amlan Mukherjee, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	10	682	692			
12	Sri Thomas Lalditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	53	53			
13	Sri Sushobhan Das, Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	6	86	92			
	Total	423	3606	4029			
	Station-wise pendency of Cases as on 31.0						
SI. No.	Name of the Station	Civil	Criminal	Total			
1	Ambassa	190	866	1056			
2	Kamalpur	177	1198	1375			
3	Longtharai Valley	29	1380	1409			
4	Gonda Twisa	6	139	145			
	Total	402	3583	3985			

Family Court, Ambassa

Grand Total

	District-wise pendency of Civil and Criminal Cases as on 31.08.2025					
SI. No.	Name of the District (s)	Civil	Criminal	Total		
1	West Tripura District, Agartala	6518	16938	23456		
2	Gomati District, Udaipur	1067	4245	5312		
3	South Tripura District, Belonia	938	5845	6783		
4	Unakoti Judicial District, Kailashahar	1152	3156	4308		
5	North Tripura District, Dharmanagar	1675	4852	6527		
6	Sepahijala District, Sonamura	942	7809	8751		
7	Khowai District, Khowai	473	3153	3626		
8	Dhalai District, Ambassa	423	3606	4029		
	Total	13188	49604	62792		